

ITEM NO.48

COURT NO.9

SECTION XI

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s).23775/2015

(Arising out of impugned final judgment and order dated 27/03/2015 in WP No. 6025/2015 passed by the High Court of Judicature at Allahabad)

BHUVAL RAM & ANR.

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(With appln.(s) for exemption from filing O.T. and interim relief and office report)

Date : 30/11/2015 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MADAN B. LOKUR

HON'BLE MR. JUSTICE S.A. BOBDE

For Petitioner(s) Mr. Anurag Dubey, Adv.
Mr. Rajesh, Adv.
Ms. Meenakshi Parihar, Adv.
Mr. S. R. Setia, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice.

Tag with SLP(C) No.24679 of 2014.

(SANJAY KUMAR-I)
AR-CUM-PS

(JASWINDER KAUR)
COURT MASTER